

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 27th December, 1979.

NOTIFICATION
(INCOME TAX)

NO.31/0 (F.No.185/374/79-IT(AI)) In exercise of the powers conferred by section 126 of the Income-tax Act, 1961, the Central Board of Direct Taxes hereby deletes the entries pertaining to Sl.No.82 of the Schedule annexed to Notification No.1(F.No.55/233/62-IT), dated the 18th May, 1964, inserted by Notification No.1189(F.No.187/17/75-IT(AI)) dated the 1st January, 1976.

Sd.
(B. M. SINGH)
UNDER SECY., CENTRAL BOARD OF DIRECT TAXES

To

The Manager,
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